

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 119
CP (CAA) No. 16/CB/2023

Proceedings under Section 230-232

IN THE MATTER OF:

Gajanand Tradecomm Pvt. Ltd. -And- Bhujadhari Commodities Pvt. Ltd. & Ors.
.....Applicant

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saroj Kumar Ray, PCS
Mr. Shaswat Kumar Rout, Adv

For the Respondent

ORDER

Petitioner counsel present. List the matter on 09.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)